

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:904
ANSWERED ON:14.08.2012
STRENGTH OF WOMEN POLICE PERSONNEL
Jindal Shri Naveen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether women remain under-represented in the State Police Forces;
- (b) if so, the current strength of women personnel in the State Police Forces and the reasons for their under-representation, State-wise and Rank-wise;
- (c) whether the Union Government has issued any advisory to the State Governments for raising the representation of women in the State Police Forces;
- (d) if so, the details thereof and the reaction of the State Governments thereto; and
- (e) the details of the other steps being taken to encourage the recruitment of women so as to increase their representation in the State Police Forces alongwith the achievements?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): 'Police' is a State subject as per the VIIth Schedule to the Constitution of India. Therefore, it is the responsibility of the State Governments to give adequate representation to women in the State Police Forces. However, the Ministry of Home Affairs had issued a detailed advisory dated 4.9.2009 to all State Governments / UTs for safety and security of women and control of crime against them. One of the steps suggested in the advisory is increasing the overall representation of women in police forces at all levels through affirmative action so that they constitute about 33% of the police.

As per the compilation of Bureau of Police Research & Development (BPR&D), namely "Data on Police Organisations in India (As on January 1, 2011)", the details of actual strength of Women Police, State-wise, rank-wise, as on 1.1.2011, is given in the statement at Annexure.